

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/101(KB)2014

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

| | |
|------------------|---|
| IN THE MATTER OF | KRISHNA GOPAL JANA & ANR. VS KTKP SARBARAHARIKARY & BABASYI SAMATI HIMGHAR LIMITED & ORS. |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Sidhartha Sharma, Adv. : For Petitioner
Ms. Shalini Basu, Adv. :

Mr. Pranay Agarwal, Adv. : For Respondent Nos. 1, 2 & 4
Ms. Preety Choudhary, Adv. :
Ms. Alisha Khan, Adv. :

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing in the matter seeks some time for report instructions in the matter.
3. At request post this matter for reporting instructions on **01.11.2022**.
4. It is made clear if the instructions are not received it shall be presumed the petitioner are not interested to continue with this petition and appropriate order shall be passed.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Kundan kr.